

### Wagons for Timber Despatch

5167. SHRI AMAR ROYPRADHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that large number of wagons were allotted to timber merchants in the name of Asian Games for despatch of timber from Sapatgram and New Jalpaiguri stations on N.F. Railway without any recommendation or request from Asian Games Authority, by the Railway Board on Priority basis during the year 1981;

(b) if so, what are the details of such despatches;

(c) whether the Railway Board received any complaint that such despatch of timber on priority basis by some parties of Delhi was actually not delivered to Asian Games but sold in open market;

(d) what steps Government are proposing to take against such parties which have obtained priority allotment of wagons for timber by misrepresentation on the name of Asian Games?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAM-ENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). M/s. Lakhi Timber Store, New Delhi represented to the Ministry of Railway in May, 1981 that they had secured orders for supply of timber to Asian Games and therefore requested special assistance in the movement of timber from Sapatgram to Delhi Sarai Rohilla. The request was considered and instructions were issued to the N.F. Railway Administration to allot 25 wagons for movement of timber from Sapatgram to Delhi Sarai Rohilla so that the works connected with Asiad, 82 did not suffer.

A complaint from the Timber Merchants' Association, Siliguri was received about this case. M/s. Lakhi Timber Store have furnished information that they are supplying timber to Contractors who are constructing works connected with Asian Games 82.

The representation made by the Timber Merchants' Association, Siliguri has been kept in view.

### Maharajganj-Daraunda line

5168. SHRI KRISHNA PRATAP SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the question of converting Maharajganj-Daraunda line in Bihar into Broad gauge has been engaging the attention of Government for quite a long time;

(b) if so, the decision taken in this respect and when the work for conversion is likely to start?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAM-ENTARY AFFAIRS. (SHRI MALLIKARJUN): (a) and (b). The conversion of Maharajganj-Daraunda from M.G. into B.G. is an approved work. This work is, however, expected to be taken in the field after completing the residual works in connection with gauge conversion of Barabanki to Samastipur which has already been completed and opened to B.G. traffic.

### Railway Employees Suspended/Discharged/Dismissed

5169. SHRI SUDHIR KUMAR GIRI: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of employees of Railways who were served with the notices of termination of their jobs in the years 1979, 1980 and 1981; and

(b) the total number of Railway employees who have been suspended, discharged and dismissed from their services during the period from January to February, 1982?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAM-ENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The

information is being collected and will be placed on the table of the Sabha.

### Casual Labourers

5170. SHRI K. RAMAMURTHY: Will the Minister of RAILWAYS be pleased to state:

(a) whether on 21st October, 1980, 131 casual labourers were put off from duty by the Inspector of Works, Southern Railway, Sulurpettai though all of them had put in 5 to 10 years of service and they have not been re-engaged so far; and

(b) if so, the reasons for the same and what steps will be taken to save the 131 families?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) 131 Casual Labourers of Inspector of Works/Bridges Sulludrpetta who had been engaged and working for rebuilding of bridges were retrenched on completion of works and further work is not being taken up at present. They will be re-engaged according to their seniority as and when works are taken up for execution.

### Proposal for a direct Train between Guntakal and New Delhi

5171. SHRI K. B. CHOUDHARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any proposal to introduce a direct train between Guntakal and New Delhi; and

(b) if so, when it is likely to be introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) No, for want of resources.

(b) Does not arise.

विक्रमजी: बच्चों के लिये नई दिल्ली में स्कूल

5172. श्री राम प्यारे पतिका : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार विकलांग बच्चों को बोलने की शक्ति में सुधार के लिए नई दिल्ली क्षेत्र में एक स्कूल खोलने का है ; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालय में उप मंत्री (श्री पी० के० शृंगन) : (क) और (ख). बधिर बच्चों के लिए नई दिल्ली में पहले ही एक पूर्ण विकसित स्कूल है, जिसमें वाणी-सुधार संबंधी सुविधाएं हैं। एक और स्कूल खोलने का प्रस्ताव नहीं है।

### Upgradation of Commercial Inspectors

5173. SHRI RAMESHWAR NE-EKHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is fact that Railway Board directives No. PCIII/80/UPG/21 dated 10 November 1980 regarding upgradation of Commercial Inspectors of Zonal Railways have not been implemented;

(b) if implemented names of the Zonal Railways with number of posts increased, grade-wise;

(c) whether it is a fact that Western, Central Eastern, Northern and South-Eastern Railways have not implemented Board's directives;

(d) if so, the reasons thereof;

(e) whether it is a fact that in North-Eastern Railway selection for